

**HIGH COURT OF TRIPURA
AGARTALA**

No.F.29(10)-HC/2022/23022

Dated, Agartala, the 7th September, 2022

C I R C U L A R

In exercise of the powers conferred under Rule 2 of the “High Court of Tripura Lawyers’ Chambers (Allotment & Occupancy) Rules, 2013”, Hon’ble the Chief Justice has been pleased to re-constitute the “Allotment Committee” as follows for allotment of Lawyers’ Chambers in the High Court of Tripura:

- 1. Hon’ble Mr. Justice A. Lodh- Chariman**
- 2. The President, Tripura High Court Bar Association - Member**
- 3. The Secretary, Tripura High Court Bar Association - Member**
- 4. Registrar (Admn. P&M), High Court of Tripura- Member-Secretary**

This is issued in partial modification of the earlier Circular dated 07.08.2018 issued from the High Court of Tripura.

**(D.M.Jamatia)
Registrar General**

No.F.29(10)-HC/2022/23023-39

Dated, Agartala, the 7th September, 2022

Copy to:

1. The Principal Secretary to Hon’ble the Chief Justice, High Court of Tripura, Agartala;
2. The Secretary to Hon’ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura, Agartala;
3. The Secretary to Hon’ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
4. The Secretary to Hon’ble Mr. Justice S.G.Chattopadhyay, Judge, High Court of Tripura, Agartala;
5. The President, Tripura High Court Bar Association, High Court of Tripura, Agartala.
6. The Secretary, Tripura High Court Bar Association, High Court of Tripura, Agartala.;
7. The Registrar (Vigilance), High Court of Tripura, Agartala;
8. The Registrar (Judicial), High Court of Tripura, Agartala

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9. The Registrar (Admn. P&M), High Court of Tripura, Agartala;
10. The Joint Registrar, High Court of Tripura, Agartala;
11. All Deputy Registrars, High Court of Tripura, Agartala;
12. The Chief Librarian, High Court of Tripura, Agartala.
13. The Private Secretary-I to the Registrar General, High Court of Tripura, Agartala;
14. The System Analyst, Computer Section, High Court of Tripura, Agartala for uploading the Notification in the official website of the High Court of Tripura, Agartala;
15. The Superintendent, Establishment/Court officer's Section, High Court of Tripura, Agartala;
16. The Cashier. Cash Section, High Court of Tripura, Agartala;
17. Order File.

REGISTRAR GENERAL